

IN THE HIGH COURT OF JUDICATURE AT PATNA
Civil Writ Jurisdiction Case No.1848 of 2022

In the matter of newspaper report dated 01.02.2022 relating to after Care Home,

... ... Petitioner/s

Versus

The State of Bihar & Ors.

... ... Respondent/s

Appearance :

For the Petitioner/s : Ms. Minu Kumari, Advocate

For the Respondent/s : Mr. Lalit Kishore, AG

Mr. Syed Asgher Najmi, Advocate

CORAM: HONOURABLE THE CHIEF JUSTICE
and
HONOURABLE MR. JUSTICE S. KUMAR
ORAL ORDER

(Per: HONOURABLE THE CHIEF JUSTICE)

6 06-04-2022 Shri Lalit Kishore, learned Advocate General, under instructions, states that within next four weeks, the investigation would be completed and status report filed through the affidavit of Senior Superintendent of Police, Patna.

As prayed for, list this case on 17th of May, 2022.

(Sanjay Karol, CJ)

(S. Kumar, J)

Amrendra/PKP

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